# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 3117 TO BE ANSWERED ON 15<sup>TH</sup> MARCH, 2021

### **EMPLOYMENT SCENARIO**

#### **3117. SHRI RAMCHARAN BOHRA:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether unemployment is increasing in the country;
- (b) if so, the details thereof;
- (c) whether the Government is working on formulating any all-inclusive National Employment Policy keeping in view the present situation of employment in the country;
- (d) if so, the details thereof; and
- (e) the steps taken/being taken by the Government to assess and monitor employment scenario in the country on immediate basis?

#### ANSWER

## MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): Annual Periodic Labour Force Survey (PLFS) on employment and unemployment is conducted by National Statistical Office (NSO), Ministry of Statistics and Programme Implementation. As per the results of annual PLFS, the unemployment rate for persons of 15 years and above on usual status (principal status + subsidiary status) basis in the country during 2017-18 & 2018-19 was 6.0% and 5.8% respectively. (c) to (e): The Government has notified four Labour Codes namely, the Code on Wages, 2019, the Industrial Relations Code, 2020, the Code on Social Security, 2020 and the Occupational Safety, Health and Working Conditions Code, 2020 by simplifying, amalgamating and rationalizing the relevant provisions of 29 Central Labour laws. Codification of the Labour Laws will inter alia, reduce multiplicity of definitions & authorities, facilitate implementation & use of technology in enforcement of labour laws, and bring transparency & accountability in enforcement which would promote setting up of more enterprises, thus catalysing the creation of employment opportunities in the country. It would promote setting up of industries by reducing rigidity of labour market and facilitate hassle free compliance, paving the way for realizing the goal of Atmanirbhar Bharat. It will also harmonize needs of workers and industry and will prove an important milestone for welfare of the workers.

Government is implementing the National Career Service (NCS) Project which provides employment related services and also have a digital portal that provides a nation-wide online platform for the job seekers and employers for jobmatching in a dynamic manner.All services on NCS are free of cost.

To assess the employment-unemployment situation in the country, annual Periodic Labour Force Survey (PLFS) on employment and unemployment is conducted by National Statistical Office (NSO), Ministry of Statistics and Programme Implementation (MoSPI). Estimates of Labour Force Participation Rate (LFPR), Worker Population Ratio (WPR) and Unemployment rate (UR) are presented through this survey. It is a comprehensive household survey providing labour force statistics in India. The reports of PLFS surveys are available at MoSPI website www.mospi.gov.in.

The Government is providing fiscal stimulus of more than rupees twenty seven lakh crore as part of the Aatmanirbhar financial Package. Aatmanirbhar Bharat package comprises of various long term schemes/ programmes/ policies for making the country self-reliant and to create employment opportunities for organised and unorganised sectors.

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